and the number in respect of which final replies were sent, is as follows :

	1990-91	1991-92	1992-93
No. of letters re- ceived	410	353	489
No. of letters ac- knowledged	360	314	456
No. of letters final replied to :	ly 367	333	458

(d) Each reference received from the Member of Parliament is replied to, keeping in view the policies of the Government, merit of the case and other relevant factors.

Discriminative Price Fixation Policy of Wheat by Food Corporation of India

4079. DR. SHRIKANT RAMCHAN-DRA JICHKAR: Will the Minister of FOOD be pleased to state :

(a) whether the Flour Mill Owners Association of Vidarbha region in Maharashtra have represented against the discriminative price fixation policy of wheat which is supplied by Food Corporation of India godowns;

(b) whether it is a fact that price difference between Madhya Pradesh and Andhra Pradesh is discriminative inspite of the fact that they are eauidistant from Maharashtra;

(c) whether it is also a fact that due to a difference of Rs. 45 per Quintal in the prices between Madhya Pradesh and Maharashtra, the finished product is dumped in the Vidarbha markets by Flour Mill Owners of Madhya Pradesh and Uttar Pradesh at a price which is lower than the price of raw material available to the Mill Owners of Maharashtra;

(d) whether because of this Flour Mills in Maharashtra, particularly Vidarbha have closed down, leading to a large scale unemployment; and

(e) if so. what is being done to ameliorate this situation?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI KAI.P-NATH RAI) : (a) Yes, Sir. Vidharbha Roller Flour Millers Association has represented for reduction of price especially for Vidharbha Region at par with Uttar Pradesh and Madhya Pradesh.

(b) The price for sale in open market is fixed by the Food Corporation of India on month to month basis for various States keeping in view the Minimum Support Price, transportation lead from procurement States, availability of surplus stocks and other operational factors. 96

(c) The Roller Flour Mills are free to purchase wheat from the neighbouring States if it is economically viable to them. Similarly, Roller Flour Mills are free to sell their finished product anywhere in the country.

(d) As per the information available with the Ministry of Roller Flour Mill in Maharashtra has closed down leading to the large scale unemployment.

(e) Does not arise.

Increase in the Prices of Pulses

4080. SHRI VIREN J. SHAH : SHRI PRAMOD MAHAJAN : PROF. VIJAY KUMAR MALHOTRA :

Will the Minister of FOOD be pleased to state:

(a) whether there has been a sudden spurt in the prices of pulses in the domestic market;

(b) if so, what are the reasons therefor :

(c) what is the present supply position and what is the gap between the demand and supply;

(d) what steps Government have taken to curb the increase in Prices of Pulses ;

(e) whether it is a fact that exporters are importing cheap and inferior quality of Pulses for domestic use and are exporting superior quality of Pulses from India;

(f) if so, what are the details of import and export of Pulses during each of the last three years; and

(g) what is the per capita production and consumption of Pulses in India, China, Russia and USA ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI KALP-NATH RAI) : (a) Yes, Sir. There has been some seasonal increase in the prices of pulses in the domestic market.

(b) The increase in the prices of pulses is mainly due to the fact that domestic production has not kept pace with the domestic demand.

(c) The production of pulses during the crop year (July-June) 1993-94 is estimated at 14.84 million Metric Tonnes a? against the requirement of about 16-17 million Metric Tonnes.

(d) The centrally-sponsored National Pulses Development Project (NPDP) is under implementation in the country to provide an impetus to pulses production in the country. Besides, import of pulses is freely allowed.

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(e) and (f) Only a limited quantity of superior quality of pulses is allowed to be exported, so that the interests of the vulnerable sections of the society are not adversely affected. The maximum ceiling released for export of pulses during 1994-95 is! 10.000 Metric Tonnes. Since import of pulses is freely allowed, importers are free to import different varieties of pulses. The quantity of pulses imported and exported during the last three years are as follows :--

(Quantity in lakh tonnes)

Imported	Exported
12.73	0.15
3.11	0.26
5.79	0.37
	12.73 3.11

(g) The details are as follows :---

	Quantity (in Kgs.)		
Country	Per Capita Pro- duction 1992	Per Ca- pita Con- sumption 1984-86	
India	14.61	14.0	
China	5.48	3.6	
Former USSR .	27.76	2.4	
USA	4.79	3.1	

SOURCE : FAO Production Year Book 1992 and FAO Food Balance Sheet 1984-86.

मध्य प्रवेश नें भारतीय खाद्य निगम के गोदामों की भण्डारण अमता

4081. भी शिवप्रसाद चनपुरियाः क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय खाद्य निगम के गोदामों में खादाल्नों के भण्डारण होतु कुल कितनी क्षयता है ;

(ख) भारतीय खाद्य लिगम के गोदामों में कितनी माता में खाबाओं का भंडारण किया गया है और खाद्याओं की कितनी मासा खुले स्थान में पड़ी हुई है;

(ग) मध्य प्रदेश में भारतीय खादा निगम के स्थामित्व में कुल कितने गोदाम हैं और इन गोदामों की कुल भंडारण क्षमता कितनी है; और

(य) मारतीय खाद्य निगम को पूरे देश में कुल कितनी मंडारण झरता की और आवश्यकता है और इस आवश्यकता को पूरा करने के लिए किस योजना का प्रस्ताव है ?

7-8 RSS/ND/95

चाक भंतालय के राज्य मंत्री (कल्पनाथ राज) : (क) 1-1-1994 को स्थिति के अनुसार भारतीय

खाद्य निगम के पास उपलब्ध नोदामों (डके हुए और कैंप) की कुल मंडारण क्षमता 234.58 लाख सीटरी टन है।

(ख) 1-1.1994 को स्थिति के अनुसार भार-तीय खाब निगय के ढके हुए गोदामों के कुल 158.35 लाख मीटरी टन और कैप (खुले) स्थान में 26.85 लाख मी० टन खादान्न मंडारित थे।

(ग) 1-1-1994 को स्विति के अनुसार मच्य प्रदेश में भारतीय खाद्य निगम के पास कुल 152 गोदाम उपलब्ध हैं और 12.36 लाख मीटरीं टम की भण्डारण क्षमता (ढकी हुई और कैंप) उपलब्ध है।

(घ) मैको स्तर पर, उपलब्ध स्टाक का मण्डारण करने के लिए वर्समान भण्डारण समता पर्वाप्त है । तयापि, परिचालन अयवा प्रबन्धन संबंधी बांधाओं के कारण अश्वधिक वसूवी वाले क्षेत्रों, प्रमुख उपभोक्ता झेतों जैसे कुछेक परकेटों में समस्याएं उत्पन्न हो जाती है। ऐसी समस्याओं का समाधान करने के उद्देष्य से भारतीय खाद्य निगम के फील्ड अधिकारियों की अतिरिक्त भंडारण क्षमता किरावे पर लेने के लिए पर्याप्त प्रक्तियां प्रत्यायोजित की गई हैं। भारतीय खाद्य निगम भी, जहां कहीं आवश्यकता सिद्ध हो जाती है, अतिरिक्त गंडारण क्षमता का निर्माण करता है। भारतीय खाद्य निगम की आठवीं योजना (1992---97) के दौरान 6.62 लाख मीटरी टन क्षमता का निर्माण करने का प्रस्ताव है।

अंक्रोगिक लागत और मुख्य म्यूरी की सिफारिके

4082, श्रीमती धन्त्रिका अमिनंबन औरन : क्या खाख मंत्री यह बताने की इत्पा करेंगे कि : (क) का। सरकार ने चीनी का लेवी मूच्य निर्धारित इ.एने के प्रयोजन से महाराष्ट्र को तीन क्षेकों (जोन)

में बांटने की सहाराष्ट्र सरकार की भांग को "औद्यो-गिरु लागत और सुल्प ब्यूरो" को सौंग दिया है;

(ख) क्या "औद्धोगिक लाग्रेत और मूल्य ब्यूरो" ने अपनी सिफारिशें प्रस्तुत कर दी हैं;

(ग) यदि हां, तो उनका ब्यौरा क्या है; बौर

(व) यदि सह¹⁷, तो इसके क्या कारण हैं ?

खात्र संवालय के राज्य मंत्री (श्री कल्पनाय राय): (क) और (ख) जी, हो।

(ग) वौद्योतिक लागत और मूल्य व्युरो (बी० आई० सी० पी०) ने सिफारिक की थी कि दक्षिण महाराष्ट्र को दो कोनों अर्थातु दक्षिण महाराष्ट्र